

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-105/2001/7156/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Presiding Officer,
Labour Court, Guwahati.

Dated Guwahati the 3rd August, 2023

Sub: Earned Leave.

Ref:- Your letter No. LCG.11/2002-03/612 dtd. 02.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for 7 days from 03.08.2023 to 09.08.2023, along with station leave permission, from the the morning of 03.08.2023 till the morning of 10.08.2023**, has been granted. Further, you have been asked to hand over the charge of your Court and office to the Presiding Officer, Industrial Tribunal, Guwahati.

Yours faithfully,

sdf-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-105/2001/7157-7159/A, dated , 03-08-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action. Copy of the leave application in prescribed format is enclosed herewith.
2. The Presiding Officer, Industrial Tribunal, Guwahati.
3. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)